

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/32354/2026 ARBA/10/2026	PROJECT DIRECTOR, NATIONAL HIGHWAY AUTHORITY OF INDIA, PIU, SAMBALPUR VS BARGARH DISTRICT DISPLACED WELFARE SOCIETY	KRUSHNA CHANDRA BALIARSINGH VS	// DIST.AND SESSIONS JUDGE,BARGARH Arbp/0000003/2015
2	D-ARBA/34445/2026 ARBA/11/2026	NATIONAL HIGHWAYS AUTHORITY OF INDIA,SAMBALPUR VS BARGARH DISTRICT DISPLACED WELFARE SOCIETY,BARGARH	SAMARENDRA BEURA VS	// (//
3	D-ARBA/34588/2026 ARBA/12/2026	NATIONAL HIGHWAYS AUTHORITY OF INDIA,SAMBALPUR VS BARGARH DISTRICT DISPLACED WELFARE SOCIETY	SAMARENDRA BEURA VS	// DIST.AND SESSIONS JUDGE,BARGARH Arbp/0000005/2015
4	D-BLAPL/22378/2026 BLAPL/7713/2026	ANUBHAB BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BARIPADA TOWN /353 /2026 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000621/2026
5	D-BLAPL/22431/2026 BLAPL/7714/2026	SANTOSH MAGRI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SOHELLA /115 /2026 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEL GR/0000178/2026
6	D-BLAPL/22499/2026 BLAPL/7715/2026	CHAGALA @ SANTOSH AMANTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /6 /2026 A.D.J.,TALCHER(Anugul) CT/0000059/2026
7	D-BLAPL/22436/2026 BLAPL/7716/2026	NILU @ NILKAMAL MAJHI VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	SIMULIA /233 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000970/2026
8	D-BLAPL/21200/2026 BLAPL/7717/2026	SANAM SAGADIA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	RAYAGADA TOWN /461 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000104/2025
9	D-BLAPL/21320/2026 BLAPL/7718/2026	DHARAMU MAJHI VS STATE OF ODISHA	ANIRUDHA DAS VS	KHAPRAKHOL /131 /2025 A.D.J,PATNAGARH(Balangir) SC/0000080/2025
10	D-BLAPL/21586/2026 BLAPL/7719/2026	NARESH HARIJAN VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	UMERKOTE /213 /2026 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000351/2026
11	D-BLAPL/22506/2026 BLAPL/7720/2026	KABITA HARIJAN VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /244 /2026 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000399/2026

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12	D-BLAPL/21974/2026 BLAPL/7721/2026	PRASANTA @ KALU BHUYAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KABISURYANAGAR /334 /2024 A.D.J.,KODALA(Ganjam) ST/0000159/2025
13	D-BLAPL/22512/2026 BLAPL/7722/2026	SUSHANTA KUMAR SAHOO @ CHIAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NAYAPALLI P.S. /242 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000254/2026
14	D-BLAPL/22013/2026 BLAPL/7723/2026	PRASANTA BAG VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BARGARH /431 /2025 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000038/2025
15	D-BLAPL/22518/2026 BLAPL/7724/2026	NIKHIL ADABARIA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	SONEPUR /117 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000034/2026
16	D-BLAPL/22238/2026 BLAPL/7725/2026	VAMSI KRISHNA @ P. VAMSIKRISHNA @ VAMSI KRISHNA BANSI VS STATE OF ODISHA	ABHAS MOHANTY VS	BHUBANESWAR G.R.P.S. /47 /2026 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000329/2026
17	D-BLAPL/19315/2026 BLAPL/7726/2026	PRASANTA PRADHAN VS STATE OF ODISHA	TRILOCHAN BARIK VS	DARINGBADI /182 /2025 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000057/2025
18	D-BLAPL/20572/2026 BLAPL/7727/2026	SANDEEP KUMAR SWAIN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BADAMBADI /256 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000562/2026
19	D-BLAPL/22244/2026 BLAPL/7728/2026	SHANTANU MALLICK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BIDANASI /189 /2020 1ST A.D.J., CUTTACK(Cuttack) ST/0000157/2021
20	D-BLAPL/21190/2026 BLAPL/7729/2026	KUHAN @ KARTIK @ KAILASH DAS VS STATE OF ODISHA	SUMAN MODI VS	Bamapada (Industrial Area) /87 /2024 J.M.F.C.,BALASORE(CITY)(Baleshwar) CT/0000380/2024
21	D-BLAPL/22249/2026 BLAPL/7730/2026	SATYARANJAN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DEOGARH /299 /2026 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000351/2026
22	D-BLAPL/22181/2026 BLAPL/7731/2026	ANAM SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000065/2026
23	D-BLAPL/22520/2026	PRASANTA @ PRASHANTA KUMAR SAHU	KULDEEP MOHANTY	PHIRINGIA /16 /2026

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	BLAPL/7732/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000028/2026
24	D-BLAPL/22191/2026 BLAPL/7733/2026	CHANDRKETU KURMI @ CHANDRAKETU KURMI @ RANJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MAIDALPUR /20 /2026 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000025/2026
25	D-BLAPL/22252/2026 BLAPL/7734/2026	BASANTA MAJHI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHHENDIPADA /56 /2013 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000032/2013
26	D-BLAPL/22254/2026 BLAPL/7735/2026	J.N. JAMES SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAIDYANATHPUR /136 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000828/2026
27	D-BLAPL/22616/2026 BLAPL/7736/2026	DHIRENDRA NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	NAIKANI-DIHI /141 /2026 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000576/2026
28	D-BLAPL/22255/2026 BLAPL/7737/2026	TRINATH BHATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /202 /2023 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000027/2026
29	D-BLAPL/22266/2026 BLAPL/7738/2026	NALI @ NALIN @ LALIN MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BERHAMPUR /112 /2025 A.D.J., NILGIRI(Baleshwar) ST/0000114/2025
30	D-BLAPL/22619/2026 BLAPL/7739/2026	DUSHASHAN BHOI @ DHUSA @ DEEPIKA VS STATE OF ODISHA	TOFAN KUMAR SAHOO VS	CYBER CRIME AND ECONOMIC OFFENSE S.D.J.M.(P),ROURKELA(Sundargarh) GR/0000615/2026
31	D-BLAPL/22267/2026 BLAPL/7740/2026	SREERAG C VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000029/2026
32	D-BLAPL/22298/2026 BLAPL/7741/2026	GYANA RANJAN DAS @ JIBAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /27 /2026 1ST A.D.J., PURI(Puri) TR/0000036/2026
33	D-BLAPL/22275/2026 BLAPL/7742/2026	RAKESH SAMAL VS STATE OF ODISHA	ASHOK DAS VS	DHARAKOT PS /117 /2021 A.D.J.,ASKA(Ganjam) ST/0000005/2022
34	D-BLAPL/22311/2026 BLAPL/7743/2026	SUBARNA MALLICK VS	SUDHANSU SEKHAR DASH VS	NCB BHUBANESWAR /11 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha)

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35	D-BLAPL/22620/2026 BLAPL/7744/2026	UNION OF INDIA(NCB) TRILOCHAN BANCHHOR @ TRINATH VS STATE OF ODISHA	AMITAV TRIPATHY VS	TR/0000157/2025 JHARBANDH /42 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000277/2026
36	D-BLAPL/22277/2026 BLAPL/7745/2026	ABHIJITH C VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000029/2026
37	D-BLAPL/22293/2026 BLAPL/7746/2026	SK. AYEED QUADRI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	G.R.P.S. /161 /2026 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000012/2026
38	D-BLAPL/22623/2026 BLAPL/7747/2026	SK. MOJAHID @ MUNNU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	G.R.P.S. /161 /2026 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000012/2026
39	D-BLAPL/22318/2026 BLAPL/7748/2026	MUNA @ PRASANTA PATRA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	CHAULIAGANJA /217 /2026 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000656/2026
40	D-BLAPL/22133/2026 BLAPL/7749/2026	JALANDHAR BISOYI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /145 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000230/2026
41	D-BLAPL/22355/2026 BLAPL/7750/2026	BHENKATESWAR SETHI VS STATE OF ODISHA	TEENA PATRA VS	JAGATPUR /334 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000798/2026
42	D-BLAPL/22653/2026 BLAPL/7751/2026	BRAHMADUTTA @ DIPU MOHANTY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	CYBER CRIME AND ECONOMIC OFFENCES S.D.J.M.,PURI(Puri) GR/0000303/2026
43	D-BLAPL/22354/2026 BLAPL/7752/2026	MANAS BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	DELANGA /312 /2025 1ST A.D.J., PURI(Puri) ST/0000003/2026
44	D-BLAPL/22386/2026 BLAPL/7753/2026	ROHIT MATHEW VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /179 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000742/2026
45	D-BLAPL/19112/2026 BLAPL/7754/2026	NARAYAN NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /145 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000230/2026

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46	D-BLAPL/22492/2026 BLAPL/7755/2026	SANJIB TANI VS STATE OF ODISHA	PRASHANTA KUMARE NAYAK VS	/ /0 SPECIAL JUDGE, KANTABANJI(Balangir 2(A)CC/0000001/2026
47	D-BLAPL/22487/2026 BLAPL/7756/2026	BABUL BEHERA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON Spl/0000028/2026
48	D-BLAPL/22555/2026 BLAPL/7757/2026	SOMA BHAGAT VS STATE OF ODISHA	MAHES DAS VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON Spl/0000067/2026
49	D-BLAPL/22566/2026 BLAPL/7758/2026	SOURABHA @ SOURAV GHOSAL VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 SPECIAL JUDGE, NIMAPARA(Puri) TR/0000016/2026
50	D-BLAPL/22574/2026 BLAPL/7759/2026	BATAKRISHAN @ BATAKRUSHNA SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 SPECIAL JUDGE, NIMAPARA(Puri) TR/0000028/2026
51	D-BLAPL/16697/2026 BLAPL/7760/2026	SHANTIRAJ NAG @ RAHUL VS STATE OF ODISHA	ARIJEET MISHRA VS	MALKANGIRI /280 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000349/2025
52	D-BLAPL/22586/2026 BLAPL/7761/2026	MD. SALIM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /169 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kandhamar) GR/0000297/2026
53	D-BLAPL/19380/2026 BLAPL/7762/2026	DEBENDRA NAYAK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUNUPUR /257 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000077/2025
54	D-BLAPL/21342/2026 BLAPL/7763/2026	AJAYA PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kandhamar) TR/0000098/2026
55	D-BLAPL/22263/2026 BLAPL/7764/2026	SHIBAN NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /189 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000169/2025
56	D-BLAPL/21408/2026 BLAPL/7765/2026	DILLIP KUMAR MONDAL VS STATE OF ODISHA	DEBASIS SAHOO VS	/ / SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000004/2026
57	D-BLAPL/21829/2026	PRAKASH PARIDA	ARIJEET MISHRA	CHANDABALI /207 /2026

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	BLAPL/7766/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), BHADRAK(B
58	D-BLAPL/22215/2026	ANANTA KANHAR	SIDDHARTH GOUTAM DAS	Spl/0000085/2026
	BLAPL/7767/2026	VS STATE OF ODISHA	VS	PHULBANI SADAR /135 /2026
59	D-BLAPL/21984/2026	MD. RAHAT	UMAKANTA BARIK	SPECIAL JUDGE, PHULBANI(Kandhamal
	BLAPL/7768/2026	VS STATE OF ODISHA	VS	Spl/0000119/2026
60	D-BLAPL/22005/2026	MANOJ SAHANI	SOMANATH MITRA	CHAMPUA /169 /2026
	BLAPL/7769/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K
61	D-BLAPL/22471/2026	BISHAL PATRA @ BISAL PATRA@ BISHNU@ OMM	RAJENDRA NARAYAN ROUT	GR/0000297/2026
	BLAPL/7770/2026	VS STATE OF ODISHA	VS	/ /0
62	D-BLAPL/22042/2026	BISHNUPRIYA SAMANTARAY	RAMESH CHABDRA BHOI	J.M.F.C,CUTTACK(Cuttack)
	BLAPL/7771/2026	VS STATE OF ODISHA	VS	2(A)CC/0000070/2026
63	D-BLAPL/22362/2026	ARUN MAHANA	KULDEEP MOHANTY	BALIAPANDA /35 /2026
	BLAPL/7772/2026	VS STATE OF ODISHA	VS	1ST A.D.J., PURI(Puri)
64	D-CMAPL/2201/2026	BHARATI RAWAL @ BHARTI RAWAL	ADV.	ST/0000300/2026
	CMAPL/106/2026	VS STATE OF ODISHA	VS	CHOUDWAR /742 /2025
65	D-CMAPL/30142/2026	SAPAN KUMAR BEHERA	ADV.	J.M.F.C.,TANGI(Cuttack)
	CMAPL/107/2026	VS STATE OF ODISHA	VS	GR/0001226/2025
66	D-CMP/33711/2026	SHAIKH NIJAM UDDIN	SUVASHISH PATTANAIAK	RASGOBINDPUR /159 /2024
	CMP/1245/2026	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BARIPAD.
67	D-CMP/33461/2026	GANGOTRI DEVI	BHASKAR CHANDRA PANDA	ST/0000244/2024
	CMP/1246/2026	VS DEBENDRA KUMAR PANDA	VS	/ /
68	D-CMP/34638/2026	M/S. BONAI INDUSTRIAL CO. LTD., KEONJHAR	TANMAY MISHRA	()
	CMP/1247/2026	VS	VS	/ /
				CIVIL JUDGE (SD),BHUBANESWAR(Kh
				CS/0002291/2025
				/ /
				CIVIL JUDGE (JD),PURI(Puri)
				CMA/0000052/2026
				/ /
				2ND ADDL.CIVIL JUDGE(SD),BHUBANE

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69	D-CMP/34263/2026 CMP/1248/2026	PURNA CHANDRA ROUT USHARANI DAS @ USHARANI DASH VS PABITRA OJHA	RAJKISHORE SWAIN VS	CS/0000396/2016 // CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000015/2018
70	D-CONTC/30588/2026 CONTC/4624/2026	RUDRAMANI MUKHI VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA	STHITI DAS VS	// 0 //
71	D-CONTC/30594/2026 CONTC/4625/2026	BANKABIHARI MUKHI VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA	STHITI DAS VS	// 0 //
72	D-CONTC/29679/2026 CONTC/4626/2026	SUNIL KUMAR PANDA VS ARVIND AGARWAL, SEC. CUM COMM., HIGHER EDUCATION DEPT., BHUBANESWAR	ADV. VS	// 0 //
73	D-CONTC/30808/2026 CONTC/4627/2026	SHYAM SUNDAR BARIK VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA	STHITI DAS VS	// 0 //
74	D-CONTC/30839/2026 CONTC/4628/2026	NAROTTAMA SAHOO VS USHA PADHEE, IAS	ADV. VS	// 0 //
75	D-CONTC/30887/2026 CONTC/4629/2026	PURNA CHANDRA KAR VS THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //
76	D-CONTC/30938/2026 CONTC/4630/2026	ASHOK KUMAR MAHANTA VS DHANESWAR SETHY, CHIEF DISTRICT MEDICAL OFFICER, KEONJHAR	ADV. VS	// 0 //
77	D-CONTC/31315/2026 CONTC/4631/2026	PARBATI SAHOO VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
78	D-CONTC/31323/2026 CONTC/4632/2026	GOBINDA CHANDRA SAHOO VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
79	D-CONTC/31330/2026 CONTC/4633/2026	PRASANTA KUMAR NAYAK VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //

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80	D-CONTC/19820/2026 CONTC/4634/2026	PRASHESH KUMAR DAS VS SMRUTI RANJAN PRADHAN, IAS, M.D,ODISHA SMALL INDUSTRIES CORPORATION.	ADV. VS	// 0 //
81	D-CONTC/26962/2026 CONTC/4635/2026	YUDHISTIRA @ YUDHISTHIR MOHANTA VS DR.N.THIRUMALA NAIK, IAS, COMMNR. CUM SECY.,SCHOOL AND MASS EDUCATION DEPT.,ODISHA	ADV VS	// 0 //
82	D-CONTC/31662/2026 CONTC/4636/2026	ARABINDA PANDA VS ARABINDA KUMAR PADHEE, ADDL. CHIEF SECY., GOVT. OF ODISHA, R AND DM DEPT., BHUBANESWAR	SANTOSH KUMAR DWIVEDY VS	// 0 //
83	D-CONTC/26969/2026 CONTC/4637/2026	KANHU CHARAN MOHANTA VS DR.N.THIRUMALA NAIK, IAS, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT.,ODISHA	ADV. VS	// 0 //
84	D-CONTC/32200/2026 CONTC/4638/2026	GOURINATH MOHAPATRA VS A.RAM.PRASAD RAO, ADDL. CHIEF ENGINEER, BANSADHARA NAGABALI BASIN, GAJAPATI	AJAYA KUMAR NANDA VS	// 0 //
85	D-CONTC/17635/2026 CONTC/4639/2026	RAJ KISHOR SAHOO VS VIJAY AMRUTA KULANGE,IAS,DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, CUTTACK	ADV. VS	// 0 //
86	D-CONTC/26973/2026 CONTC/4640/2026	UMAKANTA NAG VS ARVIND AGRAWAL, I.A.S, COMMNR. CUM SECRETARY,HIGHER EDUCATION DEPT., GOVT. ODISHA	ADV. VS	// 0 //
87	D-CONTC/32008/2026 CONTC/4641/2026	RAJALAXMI BALABANTARAY VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
88	D-CONTC/33020/2026 CONTC/4642/2026	PRATIMA SETHI VS DIBYAJYOTI SMRUTI RANJAN DEO, SUB COLLECTOR, CUTTACK	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
89	D-CONTC/32262/2026 CONTC/4643/2026	POTHALA MANISHA @ P.MANISHA VS ANANYA DAS, PROJECT DIRECTOR, OSEPA	ADV. VS	// 0 //
90	D-CONTC/34340/2026 CONTC/4644/2026	RAMA CHANDRA ROUT VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	KUNAL KUMAR SWAIN VS	// 0 //
91	D-CONTC/33851/2026	SATYABAN BEHERA	ADV.	//

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	CONTC/4645/2026	VS PRAVAT TRIPATHY, I.I.C., ANGUL TOWN P.S, ANGUL	VS	0 //
92	D-CONTC/33862/2026 CONTC/4646/2026	TAPAN KUMAR BARIK VS DILIP ROUTRAY, IAS	ADV. VS	// 0 //
93	D-CONTC/32265/2026 CONTC/4647/2026	KUNDINGI BHIMRAJU VS ANANYA DAS,PROJECT DIRECTOR, OSEPA, BHUBANESWAR	ADV. VS	// 0 //
94	D-CONTC/33875/2026 CONTC/4648/2026	BIJAY KUMAR PANDA VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
95	D-CONTC/32691/2026 CONTC/4649/2026	UMESH CHANDRA SAHOO VS BIRENDRA KARKARA,DIRECTOR SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
96	D-CONTC/33885/2026 CONTC/4650/2026	BIJAN BIHARI MOHANTY VS BILASH KUMAR BEHERA, ENGINEER IN CHIEF, (PUBLIC HEALTH), KHURDA	ADV. VS	// 0 //
97	D-CONTC/33888/2026 CONTC/4651/2026	JHUNARANI CHOUDHURY VS DR.N.THIRUMALA NAYAK, I.A.S	ADV. VS	// 0 //
98	D-CONTC/33805/2026 CONTC/4652/2026	PARESWAR PARIDA VS MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT.,ODISHA	SAROJA KANTA SAMAL VS	// 0 //
99	D-CONTC/32296/2026 CONTC/4653/2026	AJAYA KUMAR SARANGI VS GIRISH S.N, I.A.S.	ADV. VS	// 0 //
100	D-CONTC/33452/2026 CONTC/4654/2026	ABANI RANJAN NAYAK VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.,BHUBANESWAR	ADV. VS	// 0 //
101	D-CONTC/14112/2026 CONTC/4655/2026	SOUDAMINI @ SAUDAMINI PUSPALAK VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// 0 //
102	D-CONTC/33838/2026 CONTC/4656/2026	HIMANSU BHUSAN PATRA VS	SAROJA KANTA SAMAL VS	// 0

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103	D-CONTC/33489/2026 CONTC/4657/2026	MS. ASWATHY S., COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT.,ODISHA TANUSHREE NANDY VS BIRENDRA KUMAR KORKORA, IAS, DIRECTOR OF SECENDARY EDUCATION, ODISHA	DILLIP KUMAR MOHAPATRA VS	// // 0 //
104	D-CONTC/34246/2026 CONTC/4658/2026	LAXMIPRIYA DAS VS PRASANTA KUMAR SAMANTARAY, SUPERINTENDENT, COMMUNITY HEALTH CENTRE, CHARICHHAK, PURI	ADV. VS	// 0 //
105	D-CONTC/29431/2026 CONTC/4659/2026	SITAPATI SETHI VS S.N. GIRISH, I.A.S.	RASHMIKANTA MAHALIK VS	// 0 //
106	D-CONTC/15896/2026 CONTC/4660/2026	BHARAT KUMAR NAYAK VS ER.RATNAKAR SIAL, ENGINEER IN CHIEF (RWS AND S), BHUBANESWAR	ADV. VS	// 0 //
107	D-CONTC/15902/2026 CONTC/4661/2026	BIRANCHI NARAYAN MOHAPATRA VS ER.RATNAKAR SIAL, ENGINEER IN CHIEF (RWS AND S), BHUBANESWAR	ADV. VS	// 0 //
108	D-CONTC/15910/2026 CONTC/4662/2026	PANCHANAN SAHOO VS ER.RATNAKAR SIAL, ENGINEER-IN-CHIEF (RWS AND S), BHUBANESWAR	ADV. VS	// 0 //
109	D-CONTC/15915/2026 CONTC/4663/2026	SOMANATH SAHOO VS ER.RATNAKAR SIAL, ENGINEER IN CHIEF (RWS AND S), BHUBANESWAR	ADV. VS	// 0 //
110	D-CONTC/16478/2026 CONTC/4664/2026	CHAKRADHAR JAGADALA VS KALI PRASANNA MOHAPATRA, IAS	ADV. VS	// 0 //
111	D-CONTC/18294/2026 CONTC/4665/2026	ASHOK KUMAR DAS VS DR. N. THIRUMALLA NAIK, I.A.S.	ADV. VS	// 0 //
112	D-CONTC/18299/2026 CONTC/4666/2026	GANGADHAR BARIK VS DR. N. THIRUMALLA NAIK, I.A.S.	ADV. VS	// 0 //
113	D-CONTC/18341/2026 CONTC/4667/2026	KANHU CHARAN PANI VS ER. RATNAKAR SIAL, ENGINR. IN CHIEF(RWS AND S), BHUBANESWAR	ADV. VS	// 0 //

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114	D-CONTC/18456/2026 CONTC/4668/2026	PURANDAR JENA VS ER. RATNAKAR SIAL, ENGINEER IN CHIEF(RWS AND S),BHUBANESWAR	ADV. VS	// 0 //
115	D-CONTC/32294/2026 CONTC/4669/2026	PRAKASH KUMAR MISHRA VS GIRISH S.N., I.A.S.	ADV. VS	// 0 //
116	D-CONTC/18460/2026 CONTC/4670/2026	BISHNU CHARAN TRIPATHY VS ER. RATNAKAR SIAL, ENGINEER IN CHIEF(RWS AND S),BHUBANESWAR	ADV. VS	// 0 //
117	D-CONTC/15222/2026 CONTC/4671/2026	BALARAM DAS VS SANJUKTA GHADAI (CDPO),CUTTACK	ADV. VS	// 0 //
118	D-CONTC/15530/2026 CONTC/4672/2026	LOTAN SAMANTA VS SNIGDHA SHRADHANJALI BEHERA, THE TAHASILDAR, ERASAMA,JAGATSINGHPUR	ADV. VS	// 0 //
119	D-CONTC/15893/2026 CONTC/4673/2026	BIREN KUMAR ROUT VS ER. RATNAKAR SIAL ENGINEER-IN-CHIEF(RWS AND S)ODISHA	ADV. VS	// 0 //
120	D-CONTC/18465/2026 CONTC/4674/2026	MANOJ KUMAR DASH VS ER. RATNAKAR SIAL, ENGINR. IN CHIEF (RWS AND S),BHUBANESWAR	ADV. VS	// 0 //
121	D-CONTC/18472/2026 CONTC/4675/2026	PRADIPTA KUMAR JENA VS ER. RATNAKAR SIAL, ENGINR. IN CHIEF (RWS AND S),BHUBANESWAR	SHASHI BHUSAN JENA VS	// 0 //
122	D-CONTC/18746/2026 CONTC/4676/2026	PRAFULLA KUMAR BARIK VS PRASANT KUMAR SWAIN, DISTRICT EDUCATION OFFICER, KEONJHAR	ADV. VS	// 0 //
123	D-CONTC/19553/2026 CONTC/4677/2026	SWARNA PRAVA SAHOO VS ABILASH G., I.P.S.	ADV. VS	// 0 //
124	D-CONTC/28266/2026 CONTC/4678/2026	DEBABRATA BEHERA VS AJAYA KUMAR PATRA, DISTRICT EDUCATION OFFICER, GANJAM	ADV. VS	// 0 //
125	D-CONTC/30535/2026	MD.SOYEB AKHTAR	ADV.	//

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	CONTC/4679/2026	VS	VS	0
		ARAVIND AGRAWAL, IAS		//
126	D-CONTC/26977/2026	ANIL KUMAR PANDA	ADV.	//
	CONTC/4680/2026	VS	VS	0
		KEERTHI VASAN V, IAS		//
127	D-CONTC/30701/2026	SARVODAYA SAMITI, KORAPUT	ADV.	//
	CONTC/4681/2026	VS	VS	0
		MONISHA BANERJEE, THE DIRECTOR, OSCPS, BHUBANESWAR		//
128	D-CONTC/33638/2026	DIBYA RANJAN BISWAL	ANJAN KUMAR BISWAL	//
	CONTC/4682/2026	VS	VS	0
		TRAILOKYA KUMAR BABU,FIRE OFFICER CENTRAL RANGE ,CUTTACK		//
129	D-CONTC/32894/2026	LIPI DAS	SUBHADUTTA ROUTRAY	//
	CONTC/4683/2026	VS	VS	0
		DR. MONICA PRIYADARSHINI, I.A.S.		//
130	D-CONTC/34089/2026	SUSIL KUMAR SAHOO	ADV.	//
	CONTC/4684/2026	VS	VS	0
		SACHIDANANDA NAYAK, OAS		//
131	D-CONTC/5117/2026	DR. NILIMA PRIYADARSHINY	ADV.	//
	CONTC/4685/2026	VS	VS	0
		AUROBINDO AGARWAL, PRINCIPAL SEC. HIGHER EDUCATION GOVT. OF ODISHA, BHUBANESWAR		//
132	D-CONTC/31442/2026	SUBASINI MOHANTA	ADV.	//
	CONTC/4686/2026	VS	VS	0
		DR. N. THIRUMALA NAIK, I.A.S		//
133	D-CONTC/27927/2026	INDRAMANI BEHERA	RAMAKANTA SAHOO	//
	CONTC/4687/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, COMM CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//
134	D-CONTC/32621/2026	PRAFULLA KUMAR MOHAPATRA	ADV	//
	CONTC/4688/2026	VS	VS	0
		VIR VIKRAM YADAV,IAS, FORMER SECRETARY WORKS DEPTT.		//
135	D-CONTC/31768/2026	SATYABRATA JENA	ADV	//
	CONTC/4689/2026	VS	VS	0
		ER. KISHORE CHANDRA KHATUA, CHIEF ENGINEER, PMGSY ROADS,ODISHA		//
136	D-CRLA/10255/2026	NIROD KUMAR DAS	BHAGABAT PRASAD RATH	EOW,BHUBANESWAR /22 /2023
	CRLA/676/2026	VS	VS	PRESIDING OFFICER, DESIGNATED CO

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137	D-CRLA/19839/2026 CRLA/677/2026	STATE OF ODISHA(OPID) ALEKHAMANI NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CT/0000009/2023 RAYAGADA TOWN /1 /2022 A.D.J.,RAYAGADA(Rayagada) CT/0000053/2022
138	D-CRLMC/22141/2026 CRLMC/2452/2026	SATYA SAHU@SATYABRATA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /52 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000069/2026
139	D-CRLMC/22142/2026 CRLMC/2453/2026	RANJIT MAHAKUD@RANJIT KUMAR MAHAKUD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /216 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000165/2026
140	D-CRLMC/22368/2026 CRLMC/2454/2026	SOUMYA SANKAR CHAKRA@RAJA CHAKRA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	EOW,BHUBANESWAR /3 /2025 PRESIDING OFFICER, O.P.I.D. COURT,B. CT/0000004/2025
141	D-CRLMC/20118/2026 CRLMC/2455/2026	DUSMANTA SAMAL@DUSMANT KUMAR SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /13 /2014 S.D.J.M.,JAJPUR(Jajapur) GR/0000058/2014
142	D-CRLMC/22537/2026 CRLMC/2456/2026	PRADIPTA DAS @ PRADIP KU. DAS VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	/ /0 JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000208/2024
143	D-CRLMC/20982/2026 CRLMC/2457/2026	KALIA PRADHAN VS STATE OF ODISHA	MANORANJAN MUDULI VS	KANPUR /56 /2014 1ST A.D.J., CUTTACK(Cuttack) Spl/0000029/2017
144	D-CRLMC/22371/2026 CRLMC/2458/2026	SABIR KHAN VS STATE OF ODISHA	NIRMAL KUMAR SEN VS	BARAMBA /54 /2017 A.D.J.,ATHAGARH(Cuttack) ST/0000109/2017
145	D-CRLMC/21925/2026 CRLMC/2459/2026	MURARI PASAYAT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000113/2024
146	D-CRLMC/21514/2026 CRLMC/2460/2026	SUBHRAKANTA SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CHANDRASEKHARPUR /74 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000202/2026
147	D-CRLMC/11547/2026 CRLMC/2461/2026	MAHENDRA BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	COLLIERY /391 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001037/2024

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148	D-CRLMC/20320/2026 CRLMC/2462/2026	M/S. CITICON ENGINEERS LTD., BHUBANESWAR VS SUDHA MANJARI DEVI	SIDHESWAR RATH VS	/ /0 J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000146/2016
149	D-CRLMC/21462/2026 CRLMC/2463/2026	DOLAMANI BEHERA VS STATE OF ODISHA	GOKULANANDA SAHU VS	/ /0 J.M.F.C.,KHARIAR(Nuapada) CMC/0000036/2021
150	D-CRLMC/18783/2026 CRLMC/2464/2026	SAYED AHMED RAFAI VS STATE OF ODISHA	KHAN MOHMOODUL HASAN NIAMATI VS	LALBAG /107 /2026 () //
151	D-CRLMC/22594/2026 CRLMC/2465/2026	INDERLAL SHARMA VS PREM PRAKASH PANIGRAHI	UPENDRA KUMAR SAMAL, (SR.ADV.) VS	/ /0 DISTRICT & SESSIONS JUDGE,SAMBAL CRA/0000009/2026
152	D-CRLMC/22333/2026 CRLMC/2466/2026	GANGADHAR BISWAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /133 /2013 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ga GR/0000381/2013
153	D-CRLMC/18488/2026 CRLMC/2467/2026	DIPAK MAJI VS STATE OF ODISHA	RAMAKANTA PANDA VS	/ /0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000074/2022
154	D-CRLMC/22617/2026 CRLMC/2468/2026	BIRANCHI NARAYAN PRADHAN VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000925/2026
155	D-CRLMC/22576/2026 CRLMC/2469/2026	SRIKANTA KUMBHAR@TIMAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /17 /2018 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000050/2018
156	D-CRLMC/22588/2026 CRLMC/2470/2026	INDERALAL SHARMA VS PREM PRAKASH PANIGRAHI	UPENDRA KUMAR SAMAL, (SR.ADV.) VS	/ /0 DISTRICT & SESSIONS JUDGE,SAMBAL CRA/0000008/2026
157	D-CRLMC/18562/2026 CRLMC/2471/2026	DEBASIS MISHRA VS STATE OF ODISHA	JIBESH KUMAR PADHIARY VS	/ /0 JUDGE FAMILY COURT,BHUBANESWA CRL.EXN/0000044/2025
158	D-CRLMC/22685/2026 CRLMC/2472/2026	LAXMI PRASAD NAYAK VS STATE OF ODISHA	SUJATA JENA, (SR.ADV.) VS	COLLIERY /182 /2001 J.M.F.C.,TALCHER(Anugul) GR/0000539/2001
159	D-CRLMC/21866/2026	ALEKHA PATRA	PRAVASH CHANDRA JENA	SORO /73 /2002

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	CRLMC/2473/2026	VS STATE OF ODISHA	VS	J.M.F.C.,SORO(Baleshwar) CT/0000171/2002
160	D-CRLMC/22742/2026 CRLMC/2474/2026	AKSHAYA KUMAR PATTNAIK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	CAPITAL P.S. /527 /2015 J.M.F.C.,BHUBANESWAR(Khordha) CT/0005895/2015
161	D-CRLMC/18696/2026 CRLMC/2475/2026	JAGA PUJARI @ JAGANNATH PUJARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JHARIGAM /172 /2020 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000345/2020
162	D-CRLMC/22560/2026 CRLMC/2476/2026	CHITTA RANJAN MOHAPATRA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KHARIAR /92 /2020 J.M.F.C.,KHARIAR(Nuapada) CT/0000089/2020
163	D-CRLMC/22567/2026 CRLMC/2477/2026	G.SIBA PRASAD RAO VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GOSANINUAGAM /123 /2013 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001420/2013
164	D-CRLMC/20535/2026 CRLMC/2478/2026	SANKAR NAIK VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /303 /2021 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000906/2021
165	D-CRLMC/20854/2026 CRLMC/2479/2026	PRAMOD KUMAR CHOUDHURY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PURIGHAT /69 /2021 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000049/2021
166	D-CRLMP/21386/2026 CRLMP/992/2026	PUSPALATA BEHURA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //
167	D-CRLMP/21577/2026 CRLMP/993/2026	DIGAMBAR MALLICK VS UNION OF INDIA	BISWAJIT PARIDA VS	ABHAYACHANDPUR /256 /2024 () //
168	D-CRLMP/18859/2026 CRLMP/994/2026	NIRANJAN SAHOO VS STATE OF ODISHA	AMIT KUMAR NATH VS	SORO /101 /2023 () //
169	D-CRLMP/19465/2026 CRLMP/995/2026	RAJESH KUMAR PATTNAIK VS BARSHA PATTANAYAK	UMA CHARAN MISHRA VS	// () //
170	D-CRLMP/20656/2026 CRLMP/996/2026	TRILOCHANA BEHERA VS	PRAMOD KUMAR ROUT VS	NISCHINTAKOILI /216 /2025 ()

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171	D-CRLMP/19192/2026 CRLMP/997/2026	STATE OF ODISHA DHARANIDHAR DAS VS	PRADEEP KUMAR DASH VS	// // ()
172	D-CRLMP/21886/2026 CRLMP/998/2026	STATE OF ODISHA SUDHIR MAHARANA VS	BIJAYA KUMAR BEHERA 1 VS	// DIGAPAHANDI /427 /2025 ()
173	D-FAO/33560/2026 FAO/882/2026	STATE OF ODISHA GANGADHAR ROUTRAY VS	SUDHANSU SEKHAR PRATAP VS	// // STATE EDUCATION TRIBUNAL,BHUBA
174	D-FAO/34297/2026 FAO/883/2026	STATE OF ODISHA JARAR HOSIN VS	MIHIR KUMAR DASH VS	Gia/0000544/2016 // PRESIDING OFFICER,WAQF TRIBUNAL
175	D-JCRLA/22828/2026 JCRLA/213/2026	ODISHA BOARD OF WAQFS TUI MUNDA VS	ADV. VS	WT(O)/0000001/2015 HARICHANDANPUR /113 /2025 A.D.J.,KEONJHAR(Kendujhar)
176	D-JCRLA/22829/2026 JCRLA/214/2026	STATE OF ODISHA BAJA MADKAMI VS	ADV. VS	ST/0000023/2025 ORKEL /115 /2020 DISTRICT AND SESSIONS JUDGE,MAL
177	D-MACA/27766/2026 MACA/717/2026	STATE OF ODISHA MANAGER IN CHARGE, T.P.HUB, ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS	PRAMOD KUMAR TRIPATHY VS	CT/0000008/2021 // 1ST M.A.C.T., DHENKANAL(Dhenkanal)
178	D-MATA/12878/2026 MATA/251/2026	RAKHOI SATPATHY SITARAM NAYAK VS	JAWAHARLAL NAYAK VS	Mac/0000117/2024 // JUDGE FAMILY COURT, SONEPUR(Sone
179	D-MATA/31664/2026 MATA/252/2026	RAJKUMARI PRADHAN SAPHALA PRADHAN VS	PRAMOD KISHORE CHAND VS	CP/0000002/2025 // JUDGE, FAMILY COURT, DHENKANAL,
180	D-RSA/32370/2026 RSA/375/2026	NISAMANI ROUT M. KAMALAMA VS	BASUDEV MISHRA VS	CP/0000149/2025 // A.D.J.,NAWARANGPUR(Nabarangapur)
181	D-TRP(C)/8961/2026 TRP(C)/232/2026	V.V.V. SATYANARAYAN SUBHASHREE DAS VS AMIT KUMAR MOHANTY	BHIKARI CHARAN PRADHAN VS	RFA/0000009/2022 // JUDGE FAMILY COURT,CUTTACK(Cutta
				CP/0000612/2025

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182	D-TRP(C)/34436/2026 TRP(C)/233/2026	SHUVASMITA BISWAL VS DEBABRATA MISHRA	SARADA PRASAD DASH VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAR Mat/0000001/2026
183	D-WA/27628/2026 WA/1024/2026	REGISTRAR ,UTKAL UNIVERSITY,VANI VIHAR,BHUBANESWAR VS MAHESHWAR SAHOO	AMIT KUMAR NATH VS	// 0 //
184	D-WA/31116/2026 WA/1025/2026	PUNJAB NATIONAL BANK,NEW DELHI VS BISWAJIT ROUT	ANJAN KUMAR BISWAL VS	// 0 //
185	D-WA/23107/2026 WA/1026/2026	ANIL KUMAR SUTAR VS HINDUSTAN PETROLEUM CORPORATION LIMITED,MUMBAI	MANOJ KUMAR MOHANTY VS	// 0 //
186	D-WP(C)/34242/2026 WP(C)/23802/2026	BHRAMITA MALI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
187	D-WP(C)/34076/2026 WP(C)/23803/2026	SABIR AHEMAD VS SOLEHA KHATUN	BASUDEV MISHRA VS	// 0 //
188	D-WP(C)/34247/2026 WP(C)/23804/2026	SANTOSH MALI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
189	D-WP(C)/33527/2026 WP(C)/23805/2026	RAM AWATAR AGARWAL VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
190	D-WP(C)/33798/2026 WP(C)/23806/2026	M/S.RADHAMADHAB JEWELLERS, PURI VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX, BHUBANESWAR	SACHITRA KUMAR DAS VS	// 0 //
191	D-WP(C)/33292/2026 WP(C)/23807/2026	UNION OF INDIA VS SPECIAL LAND ACQUISITION OFFICER,TALCHER - BIMALAGARH NEW BG RAIL LINK PROJECT ,TALCHER ,ANGUL	SIDHARTH SANKAR MOHAPATRA, S.P.C VS	// 0 //
192	D-WP(C)/33524/2026 WP(C)/23808/2026	MATRUGRAM SRI AUROBINDO ASHRAM, JAGATSINGHPUR VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
193	D-WP(C)/30299/2026	BAIJAYANTI SWAIN	PRAJNA SARITA MOHANTY	//

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	WP(C)/23809/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/33792/2026	M/S.DHANALAXMI JEWELLERY, PURI	SACHITRA KUMAR DAS	//
	WP(C)/23810/2026	VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	VS	0 //
195	D-WP(C)/33313/2026	GOURANGA NAYAK	RABI NARAYAN PANDA	//
	WP(C)/23811/2026	VS SUB- COLLECTOR, BHADRAK	VS	0 //
196	D-WP(C)/30678/2026	MANAGING COMMITTEE OF SHREE MAHAVIR VIDYANIKETAN, KHALGAON, JAGATPUR	JANAKI KUMAR BISWAL	//
	WP(C)/23812/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/33366/2026	BABURAM MALLICK	KARUNAKAR GAYA	//
	WP(C)/23813/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/30942/2026	JUDHISTIR SAHOO	NITYABRATA BEHURIA	//
	WP(C)/23814/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/33522/2026	RAM AWATAR AGARWAL	ANAM CHARAN PANDA	//
	WP(C)/23815/2026	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/33329/2026	SARASWAT COLLEGE OF NURSING, KHORDHA	SUBHANKAR ROUT	//
	WP(C)/23816/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/33672/2026	IDEAL INSTITUTE OF HEALTH AND SCIENCE, DHIPASA, KANDHAMAL	LAXMIKANTA MOHANTY	//
	WP(C)/23817/2026	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/30996/2026	SK JABAR	TRILOCHAN BARIK	//
	WP(C)/23818/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/33122/2026	M/S. ASHOK PANDA, DHENKANAL	BIBHUTI BHUSAN PANDA	//
	WP(C)/23819/2026	VS ASSISTANT COMMISSIONER OF STATE TAX , CT AND GST CIRCLE, DHENKANAL	VS	0 //
204	D-WP(C)/33797/2026	RASHMI JYOTI NAIK	SARADA DASH	//
	WP(C)/23820/2026	VS	VS	0

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205	D-WP(C)/33753/2026 WP(C)/23821/2026	AUTHORIZED OFFICER, CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD, CHENNAI LOVEJA GORGE VS STATE OF ODISHA	KARUNAKAR GAYA VS	// // 0 //
206	D-WP(C)/32551/2026 WP(C)/23822/2026	KAMAL PRADHAN VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
207	D-WP(C)/33754/2026 WP(C)/23823/2026	PUSPALATA SAHOO VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
208	D-WP(C)/31599/2026 WP(C)/23824/2026	GAGAN BIHARI SINGH VS STATE OF ODISHA	SANGRAM MISHRA VS	// 0 //
209	D-WP(C)/33444/2026 WP(C)/23825/2026	NILAM @ NEELAM KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
210	D-WP(C)/33762/2026 WP(C)/23826/2026	HARAMOHAN MISHRA VS UNION OF INDIA	SATYA SUNDAR KANUNGO VS	// 0 //
211	D-WP(C)/33721/2026 WP(C)/23827/2026	PURNA CHANDRA HARICHANDAN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
212	D-WP(C)/33790/2026 WP(C)/23828/2026	ANIL SWAIN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
213	D-WP(C)/33732/2026 WP(C)/23829/2026	THE ARADHYA SCHOOL OF NURSING, JAJPUR VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
214	D-WP(C)/32344/2026 WP(C)/23830/2026	BHIMSEN @ BHIMASEN PRADHAN VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //
215	D-WP(C)/32764/2026 WP(C)/23831/2026	DR. NIVEDITA PANI VS DR. J. KISHORE	AMIT PRASAD BOSE VS	// 0 //

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216	D-WP(C)/33751/2026 WP(C)/23832/2026	LINGARAJ ACHARYA VS STATE OF ODISHA	SATYA RANJAN MOHAPATRA VS	// 0 //
217	D-WP(C)/34168/2026 WP(C)/23833/2026	DEBASHIS PANDA VS STATE OF ODISHA	ASUTOSH ROUT VS	// 0 //
218	D-WP(C)/33810/2026 WP(C)/23834/2026	SUJAY KUMAR KARAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
219	D-WP(C)/32495/2026 WP(C)/23835/2026	SIMANCHALA DIGAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
220	D-WP(C)/34327/2026 WP(C)/23836/2026	PRADEEP PATRA VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
221	D-WP(C)/33889/2026 WP(C)/23837/2026	APEKSHYA COLLEGE OF NURSING AND PARA MEDICAL SCIENC, KANTABAJI, BALASORE VS STATE OF ODISHA	ANIL KUMAR MOHANTY VS	// 0 //
222	D-WP(C)/32843/2026 WP(C)/23838/2026	S.SEETA VS UNION OF INDIA	RABINDRA KUMAR PATNAIK VS	// 0 //
223	D-WP(C)/34072/2026 WP(C)/23839/2026	KAMAL PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
224	D-WP(C)/33814/2026 WP(C)/23840/2026	SANGITA MUDRIKA VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// 0 //
225	D-WP(C)/34095/2026 WP(C)/23841/2026	SANYASI PANDA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
226	D-WP(C)/32883/2026 WP(C)/23842/2026	BIJAY RAM SWAIN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
227	D-WP(C)/33904/2026	SUSANT PADHI	NIRANJAN LENKA	//

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	WP(C)/23843/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/33497/2026 WP(C)/23844/2026	THE MOTHER TERESA COLLEGE OF NURSING, JAJPUR VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
229	D-WP(C)/33675/2026 WP(C)/23845/2026	M/S ORISSA STEVEDORES LTD., CUTTACK VS DEPUTY COMMISSIONER OF STATE TAX CUTTACK-1	KAJAL SAHOO VS	// 0 //
230	D-WP(C)/33546/2026 WP(C)/23846/2026	AMIYA JYOTI NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
231	D-WP(C)/34234/2026 WP(C)/23847/2026	SANGRAM JAGATSINGH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
232	D-WP(C)/33578/2026 WP(C)/23848/2026	M/S.RITIKA ISPAT PVT. LTD., SUNDERGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA,CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
233	D-WP(C)/33679/2026 WP(C)/23849/2026	ASHIS KUMAR NAYAK VS SUBHASHREE PRADHAN	GOURI MOHAN RATH VS	// 0 //
234	D-WP(C)/33663/2026 WP(C)/23850/2026	MAYADHAR SWAIN VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
235	D-WP(C)/30326/2026 WP(C)/23851/2026	ABDUL AZIZ KHAN VS UNION OF INDIA	DEBABRATA DAS VS	// 0 //
236	D-WP(C)/34238/2026 WP(C)/23852/2026	HIRAMANI RAIKA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
237	D-WP(C)/31110/2026 WP(C)/23853/2026	SUKANTA @ SRIKANTA JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
238	D-WP(C)/32642/2026 WP(C)/23854/2026	AJIT KUMAR SAHOO VS	SAIBRATA RATH VS	// 0

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239	D-WP(C)/32501/2026 WP(C)/23855/2026	UNION OF INDIA NIRANJAN SAHOO VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// // 0 //
240	D-WP(C)/32245/2026 WP(C)/23856/2026	HIRADHAR PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
241	D-WP(C)/31697/2026 WP(C)/23857/2026	SURESH CHANDRA BHOI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
242	D-WP(C)/32652/2026 WP(C)/23858/2026	NILAMADHABA KHUNTIA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
243	D-WP(C)/33856/2026 WP(C)/23859/2026	M/S PRECISE LOGISTIC SOLUTIONS VS UNION OF INDIA	CHOUDHURY SATYAJIT MISHRA VS	// 0 //
244	D-WP(C)/32169/2026 WP(C)/23860/2026	UNION OF INDIA VS SPECIAL LAND ACQUISITION OFFICER, TALCHER	GOPINATH SETHI VS	// 0 //
245	D-WP(C)/34160/2026 WP(C)/23861/2026	RITIKA ISPAT PRIVATE LTD.,SUNDERGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICE TAX, ODISHA, BHUBANESWAR	BHABANI PRASAD MOHANTY VS	// 0 //
246	D-WP(C)/32515/2026 WP(C)/23862/2026	ANANT DIPTI ASHA TRUST VS THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES	JAGAMOHAN PATTANAIK VS	// 0 //
247	D-WP(C)/33580/2026 WP(C)/23863/2026	M/S. RITIKA ISPAT PVT.LTD., SUNDERGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
248	D-WP(C)/31329/2026 WP(C)/23864/2026	DEBABRATA NAYAK VS STATE OF ODISHA	GOURI KUMAR RATH VS	// 0 //
249	D-WP(C)/33582/2026 WP(C)/23865/2026	M/S. RITIKA ISPAT PVT LTD., SUNDARGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //

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250	D-WP(C)/34664/2026 WP(C)/23866/2026	KASTURIKA BISWAL VS GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES	DR. BINODA KUMAR MISHRA VS	// 0 //
251	D-WP(C)/33727/2026 WP(C)/23867/2026	SUNIL KUMAR KHILARI VS STATE OF ODISHA	HARMOHAN DHAL VS	// 0 //
252	D-WP(C)/34228/2026 WP(C)/23868/2026	SUBASH CHANDRA BISWAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
253	D-WP(C)/31597/2026 WP(C)/23869/2026	SRIDHAR SINGH VS STATE OF ODISHA	SANGRAM MISHRA VS	// 0 //
254	D-WP(C)/34668/2026 WP(C)/23870/2026	LEKHARAM BHOI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
255	D-WP(C)/34459/2026 WP(C)/23871/2026	RADHA MOHAN VS MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES, NEW DELHI	SIBADUTTA RAMAPRASAD MISHRA VS	// 0 //
256	D-WP(C)/32619/2026 WP(C)/23872/2026	GOUTAM BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
257	D-WP(C)/33211/2026 WP(C)/23873/2026	MANJUSRI KAR VS UNION OF INDIA	PRAVASH CHANDRA JENA VS	// 0 //
258	D-WP(C)/32991/2026 WP(C)/23874/2026	DR. KANISKA KUMAR MALLICK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
259	D-WP(C)/32446/2026 WP(C)/23875/2026	NALINI KANTA CHINARA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
260	D-WP(C)/32731/2026 WP(C)/23876/2026	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //
261	D-WP(C)/27768/2026	SABITRI JHARA	RABINDRA KUMAR PRUSTY	//

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	WP(C)/23877/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/29280/2026	JYOTI KANR	SHIBANI SHANKAR PRADHAN	//
	WP(C)/23878/2026	VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	VS	0 //
263	D-WP(C)/32734/2026	SUKANTA JENA	LAMBODAR PRADHAN	//
	WP(C)/23879/2026	VS THE TAHASILDAR, MAHAKALAPARA	VS	0 //
264	D-WP(C)/32806/2026	JAMBESWAR BEHERA	BHARATI DASH	//
	WP(C)/23880/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/29412/2026	BHAGYAJYOTI SABAR	SHIBANI SHANKAR PRADHAN	//
	WP(C)/23881/2026	VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	VS	0 //
266	D-WP(C)/32182/2026	RAJARAM PANDA	PRAGYAN PARAMITA MOHANTY	//
	WP(C)/23882/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/33088/2026	KANAKA SWAIN	BIJAYA KUMAR BEHERA 1	//
	WP(C)/23883/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/34679/2026	DR.DEVABRAT BARIK	LALIT KUMAR MAHARANA	//
	WP(C)/23884/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/32952/2026	GAJENDRA PRASAD KAMILA	KUNAL KUMAR SWAIN	//
	WP(C)/23885/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/33769/2026	AHALYA PANDA @ MITARANI PANDA	MANOJ OJHA	//
	WP(C)/23886/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/33001/2026	PRASANTA KUMAR MOHANTY	KUNAL KUMAR SWAIN	//
	WP(C)/23887/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/34198/2026	RAM RANJAN PARIDA	BISWABIHARI MOHANTY	//
	WP(C)/23888/2026	VS	VS	0

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273	D-WP(C)/32404/2026 WP(C)/23889/2026	STATE OF ODISHA DEBABRATA BEURA VS	PRAKASH KUMAR SAMAL VS	// // 0
274	D-WP(C)/33599/2026 WP(C)/23890/2026	STATE OF ODISHA SHARADA DEBI AGRITECH PRIVATE LIMITED, CUTTACK PARADIP ROAD, CUTTACK	KUNKURU SUDHAKAR RAO VS	// // 0
275	D-WP(C)/34281/2026 WP(C)/23891/2026	THE CHIEF SECRETARY, MINISTRY OG AGRICULTURE AND RURAL DEVELOPMENT, BHUBANESWAR AKSHYA KUMAR DALAI VS	NIRANJAN BISWAL VS	// // 0
276	D-WP(C)/34325/2026 WP(C)/23892/2026	STATE OF ODISHA DR.KAMALAKANTA PANDA VS	SUBHADUTTA ROUTRAY VS	// // 0
277	D-WP(C)/34338/2026 WP(C)/23893/2026	STATE OF ODISHA DR.DAMBRUDHAR BHOL VS	SUBHADUTTA ROUTRAY VS	// // 0
278	D-WP(C)/34344/2026 WP(C)/23894/2026	STATE OF ODISHA KULAMANI BARIKI VS	SUBHADUTTA ROUTRAY VS	// // 0
279	D-WP(C)/33484/2026 WP(C)/23895/2026	STATE OF ODISHA ANGAU CHARAN PURTY VS	DHANESWAR BEHERA VS	// // 0
280	D-WP(C)/33780/2026 WP(C)/23896/2026	STATE OF ODISHA SAKRI MAJHI VS	SARAT KUMAR BEHERA VS	// // 0
281	D-WP(C)/33491/2026 WP(C)/23897/2026	STATE OF ODISHA SURJYAMANI BEHERA VS	DHANESWAR BEHERA VS	// // 0
282	D-WP(C)/34289/2026 WP(C)/23898/2026	STATE OF ODISHA KAILASH CHANDRA NAYAK VS	SUDEEPTA KUMAR SINGH VS	// // 0
283	D-WP(C)/33630/2026 WP(C)/23899/2026	STATE OF ODISHA YOGAMAYA SAHU VS	DURGA PRASAD PANIGRAHI VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/33565/2026 WP(C)/23900/2026	SANTOSH KUMAR MALLIK @ MALLICK VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
285	D-WP(C)/34306/2026 WP(C)/23901/2026	MOHAMMAD ROUS KHAN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
286	D-WP(C)/32626/2026 WP(C)/23902/2026	SMRUTI RANJAN NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
287	D-WP(C)/34311/2026 WP(C)/23903/2026	GOURAHARI BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
288	D-WP(C)/34349/2026 WP(C)/23904/2026	TANAY KUMAR NANDI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
289	D-WP(C)/34315/2026 WP(C)/23905/2026	BANAMALI KUANR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
290	D-WP(C)/33260/2026 WP(C)/23906/2026	PRASANTA ROUTRAY VS SUB-COLLECTOR, CUTTACK SADAR	SUBRATA MISHRA VS	// 0 //
291	D-WP(C)/32958/2026 WP(C)/23907/2026	ASHOK KUMAR PARIDA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
292	D-WP(C)/30804/2026 WP(C)/23908/2026	SK SADDAM HOSSEIN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //
293	D-WP(C)/34368/2026 WP(C)/23909/2026	ROJALIN SAHOO VS CHAIRMAN AND MANAGING DIRECTOR OF BHARAT PETROLEUM CORPORATION LTD.,MUMBAI	ROHIT RANJAN RAY VS	// 0 //
294	D-WP(C)/33262/2026 WP(C)/23910/2026	KUNA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
295	D-WP(C)/34643/2026	MANOJ KUMAR MOHANTY	MANOJA KUMAR KHUNTIA	//

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	WP(C)/23911/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/33597/2026	JHUNULATA DAS	SARAT CHANDRA DASH	//
	WP(C)/23912/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/32953/2026	DEEPAK KUMAR NAIK	ANAM CHARAN PANDA	//
	WP(C)/23913/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/34432/2026	DR SANJEEV KERKETTA	ATUL TRIPATHY	//
	WP(C)/23914/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/32949/2026	GOLAPILLI APANA @ G.APPANA	ASHOK DAS	//
	WP(C)/23915/2026	VS THE AUTHORISED OFFICER ODISHA GRAMEEN BANK, HARIDAKHANDI BRANCH, GANJAM	VS	0 //
300	D-WP(C)/30934/2026	RADHA GOBINDA GHOSH MOHAPATRA	PRASANTA KUMAR SATAPATHY	//
	WP(C)/23916/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/32727/2026	BIDULATA SAHOO	RASHMI KANTA ACHARYA	//
	WP(C)/23917/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/33717/2026	KUMUDINI SWAIN	GOPINATH MISHRA	//
	WP(C)/23918/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/34103/2026	MAMI BEHERA	SUNIL KUMAR PANDA	//
	WP(C)/23919/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/31215/2026	KOUSHALYA MAHANANDA	ASHIS KUMAR MISHRA	//
	WP(C)/23920/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/34496/2026	SINDRI BAIKUNTHA RAO @ S. VAIKUNTHA RAO	BUDHIRAM DAS	//
	WP(C)/23921/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/31218/2026	PITAMBAR DASH	ASHIS KUMAR MISHRA	//
	WP(C)/23922/2026	VS	VS	0

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307	D-WP(C)/34356/2026 WP(C)/23923/2026	STATE OF ODISHA LAXMIDHARA PATI VS	KABIRAJ PRADHAN VS	// // 0
308	D-WP(C)/34461/2026 WP(C)/23924/2026	STATE OF ODISHA BISHNU KUMAR JALAN VS	SOURAV SUMAN BHUYAN VS	// // 0
309	D-WP(C)/32812/2026 WP(C)/23925/2026	STATE OF ODISHA RAMESH PRADHAN VS	MADAN MOHAN SWAIN VS	// // 0
310	D-WP(C)/32955/2026 WP(C)/23926/2026	STATE OF ODISHA BRAJAKISHORE SAHOO VS	RAJKISHORE SWAIN VS	// // 0
311	D-WP(C)/32274/2026 WP(C)/23927/2026	STATE OF ODISHA DEBASHIS BAI VS	UMAKANT SAHOO VS	// // 0
312	D-WP(C)/34531/2026 WP(C)/23928/2026	STATE OF ODISHA PUNJAB NATIONAL BANK(PREVIOUSLY ORIENTAL BANK OF COMMERCE)BENDUT VS	ANURAG KUMAR BISWAL VS	// // 0
313	D-WP(C)/34629/2026 WP(C)/23929/2026	ARUN KUMAR NANDA PABITRA KUMAR SANTY VS	ASHOK KUMAR BEHERA VS	// // 0
314	D-WP(C)/33127/2026 WP(C)/23930/2026	AXIS BANK LTD, KHORDHA UNION OF INDIA VS	MAHENDRA KUMAR PRADHAN VS	// // 0
315	D-WP(C)/32461/2026 WP(C)/23931/2026	SPECIAL LAND ACQUISITION OFFICER, TALCHER BIMALAGARH NEW BG RAIL LINK PROJECT, TALCHER, ANGUL RASHMITA NAYAK VS	KSHIROD KUMAR ROUT VS	// // 0
316	D-WP(C)/17489/2026 WP(C)/23932/2026	UNION OF INDIA TANGULU PRADEEP KUMAR PATRA VS	GAUTAM CHARAN ROUT VS	// // 0
317	D-WP(C)/33351/2026 WP(C)/23933/2026	STATE OF ODISHA SAMIR KUMAR NAIK VS	BHAKTA RANJAN BARIK VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/22814/2026 WP(C)/23934/2026	SARAT KUMAR NAYAK VS STATE OF ODISHA	NAMITA PATTANAIAK VS	// 0 //
319	D-WP(C)/34194/2026 WP(C)/23935/2026	SITARAM SAHU VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
320	D-WP(C)/33820/2026 WP(C)/23936/2026	RABINDRA KUMAR DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
321	D-WP(C)/33278/2026 WP(C)/23937/2026	CHATURBHUJA MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
322	D-WP(C)/34390/2026 WP(C)/23938/2026	JOGAJANMA SIBADUTTA NAYAK VS COLLECTOR, KATAKA	DIBYARANJAN BARIK VS	// 0 //
323	D-WP(C)/32890/2026 WP(C)/23939/2026	ASHWINI KUMAR BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
324	D-WP(C)/33887/2026 WP(C)/23940/2026	ROSALIA INSTITUTE OF NURSING, ROURKELA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
325	D-WP(C)/29253/2026 WP(C)/23941/2026	SRABANI JOSHI VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
326	D-WP(C)/32895/2026 WP(C)/23942/2026	BISWAMBARA PRADHAN VS STATE OF ODISHA	SASMITA MOHAPATRA VS	// 0 //
327	D-WP(C)/33884/2026 WP(C)/23943/2026	ROSALIA NURSING ACADEMY, BALANGIR VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
328	D-WP(C)/34205/2026 WP(C)/23944/2026	MAMA PARIDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
329	D-WP(C)/34326/2026	ALOK KUMAR PUROHIT	KUNAL KUMAR SWAIN	//

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	WP(C)/23945/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/32464/2026	PRATIMA NAYAK	KSHIROD KUMAR ROUT	//
	WP(C)/23946/2026	VS UNION OF INDIA	VS	0 //
331	D-WP(C)/34428/2026	MANOJ KUMAR NAIK	SWAPNIL ROY	//
	WP(C)/23947/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/33023/2026	RANJIT PATTANAIAK	ACHYUTANANDA PATTANAIAK	//
	WP(C)/23948/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/32466/2026	ABHINASH NAYAK	KSHIROD KUMAR ROUT	//
	WP(C)/23949/2026	VS UNION OF INDIA	VS	0 //
334	D-WP(C)/33027/2026	DASARATHI BARIK	SOUBHAGYA KUMAR RATH	//
	WP(C)/23950/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/34585/2026	JYOTI RANJAN NAYAK	BIJAY JENA	//
	WP(C)/23951/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/34341/2026	OMSHIBA SWARUP SATPATHY	KUNAL KUMAR SWAIN	//
	WP(C)/23952/2026	VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	VS	0 //
337	D-WP(C)/34360/2026	SANTOSH KUMAR @ HARIJAN	HIMANSHU SEKHAR MISHRA	//
	WP(C)/23953/2026	VS MAHANADI COALFIELD LTD., SAMBALPUR	VS	0 //
338	D-WP(C)/33453/2026	PRATIMA BHUYAN	SHASHI BHUSAN JENA	//
	WP(C)/23954/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/33332/2026	SHAMIM NIGAR	BISWAJIT MOHAPATRA	//
	WP(C)/23955/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/32497/2026	DR.BIBHUTI BHUSAN LENKA	SAIBRATA RATH	//
	WP(C)/23956/2026	VS	VS	0

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341	D-ABLAPL/20784/2026 ABLAPL/8955/2026	STATE OF ODISHA SAILA BALA SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
342	D-ABLAPL/20797/2026 ABLAPL/8956/2026	STATE OF ODISHA SALIM SUNA VS	ANIRUDHA DAS VS	// NABARANGAPUR TOWN /176 /2024 ()
343	D-ABLAPL/21082/2026 ABLAPL/8957/2026	STATE OF ODISHA BABU DAS VS	SAKTI MOHAN BEHERA VS	// SALIPUR /335 /2026 ()
344	D-ABLAPL/22236/2026 ABLAPL/8958/2026	STATE OF ODISHA SAROJ MEHER VS	BHARAT BHUSAN ROUTRAY VS	// BHEDEN /302 /2025 ()
345	D-ABLAPL/22339/2026 ABLAPL/8959/2026	STATE OF ODISHA SURENDRA PRADHAN VS	DILLIP KUMAR MOHANTY VS	// GURUDIJHATIA /184 /2026 ()
346	D-ABLAPL/21557/2026 ABLAPL/8960/2026	STATE OF ODISHA ASHIM KUMAR GHOSH VS	BIDYALOK MOHAPATRA VS	// S.P.(CID-CRL),CUTTACK /8 /2026 ()
347	D-ABLAPL/22446/2026 ABLAPL/8961/2026	STATE OF ODISHA CHITTARANJAN PRADHAN VS	DEEPAK RANJAN PARIDA VS	// / /0 J.M.F.C.,KHURDA(Khordha)
348	D-ABLAPL/21756/2026 ABLAPL/8962/2026	STATE OF ODISHA RAJENDRA DAS VS	DEBABRATA DAS VS	2(A)CC/0000135/2026 JALESWAR /398 /2026 ()
349	D-ABLAPL/22453/2026 ABLAPL/8963/2026	STATE OF ODISHA MANOJ BEHERA VS	AKSHAYA KUMAR SAHOO VS	// / /0 J.M.F.C.,KHARIAR(Nuapada)
350	D-ABLAPL/22216/2026 ABLAPL/8964/2026	STATE OF ODISHA PABITRA MOHAN MAHALA VS	SAIBRATA RATH VS	2(B)CC/0000002/2026 BADACHANA /252 /2026 ()
351	D-ABLAPL/21860/2026 ABLAPL/8965/2026	STATE OF ODISHA RAJ HARIJAN @ HORIJAN VS	SANGRAM KESHARI ROUT VS	// BOIPARIGUDA /179 /2026 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/21995/2026 ABLAPL/8966/2026	MANASI BEHERA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /2 /2023 () //
353	D-ABLAPL/22074/2026 ABLAPL/8967/2026	SUJIT KUMAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /332 /2026 () //
354	D-ABLAPL/22167/2026 ABLAPL/8968/2026	HIMANSHU BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /332 /2026 () //
355	D-ABLAPL/22170/2026 ABLAPL/8969/2026	PRADEEP KUMAR SWAIN @ PINTU @ PRADEEP SWAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHANJANAGAR /594 /2024 () //
356	D-ABLAPL/22184/2026 ABLAPL/8970/2026	SAMPRIIT BEHERA @ GAGALI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BADAGODA P.S. /508 /2026 () //
357	D-ABLAPL/22569/2026 ABLAPL/8971/2026	BAIA NAYAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /759 /2026 () //
358	D-ABLAPL/22463/2026 ABLAPL/8972/2026	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	/ /0 J.M.F.C.,KHURDA(Khordha) 2(A)CC/0000135/2026
359	D-ABLAPL/21571/2026 ABLAPL/8973/2026	BHAGYALATA SETHY @ BHAGYA SETHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BELLAGUNTHA /341 /2026 () //
360	D-ABLAPL/22485/2026 ABLAPL/8974/2026	DILIP KUMAR SWAIN VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	/ /0 () //
361	D-ABLAPL/22488/2026 ABLAPL/8975/2026	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	UMAKANTA BARIK VS	BHAWANIPATNA TOWN /326 /2021 () //
362	D-ABLAPL/22496/2026 ABLAPL/8976/2026	SHAHIL @ SAHEL PAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /134 /2026 () //
363	D-ABLAPL/22515/2026	RAMESH BAHADUR	BIKRAM KESHARI RAJ	MAHILA (BERHAMPUR) /95 /2019

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	ABLAPL/8977/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/22156/2026 ABLAPL/8978/2026	SAKRI SINGH BADRA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	SARAT /8 /2026 () //
365	D-ABLAPL/22579/2026 ABLAPL/8979/2026	PRAMOD DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GRAM GANJAM /137 /2026 () //
366	D-ABLAPL/22561/2026 ABLAPL/8980/2026	BISWAJITA SINGH VS STATE OF ODISHA	SWATIREKHA JENA VS	NAYAPALLI P.S. /538 /2026 () //
367	D-ABLAPL/22563/2026 ABLAPL/8981/2026	SIBANANDA SENDHA VS STATE OF ODISHA	AMLAN MOHANTY VS	BAMBARI /133 /2026 () //
368	D-ABLAPL/22573/2026 ABLAPL/8982/2026	SUDHIR KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BAMBARI /133 /2026 () //
369	D-ABLAPL/22016/2026 ABLAPL/8983/2026	SANTOSH NANDA DEY VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	MAHILA P.S. BUXIBAZAR /81 /2026 () //
370	D-ABLAPL/22596/2026 ABLAPL/8984/2026	ANANDA KUMAR PADHI @ PADHY VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /393 /2026 () //
371	D-ABLAPL/22597/2026 ABLAPL/8985/2026	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	FATEGARH /138 /2026 () //
372	D-ABLAPL/22603/2026 ABLAPL/8986/2026	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	SAMARESH PATTNAIK VS	KUJANGA /174 /2026 () //
373	D-ABLAPL/22605/2026 ABLAPL/8987/2026	JILU BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	GOP /218 /2026 () //
374	D-ABLAPL/22606/2026 ABLAPL/8988/2026	DIPU KESHI @ MANAS KUMAR KESHI VS	HAREKRUSHNA DASH VS	GHASIPURA /215 /2026 ()

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375	D-ABLAPL/22198/2026 ABLAPL/8989/2026	STATE OF ODISHA SURESH ROUL VS	BIJAYA KUMAR ROUTRAY VS	// ATHGARH /124 /2026 ()
376	D-ABLAPL/22226/2026 ABLAPL/8990/2026	STATE OF ODISHA ATAS @ ATASH MEHER VS	AMIT KUMAR SAA VS	// AGALPUR /86 /2026 ()
377	D-ABLAPL/22115/2026 ABLAPL/8991/2026	STATE OF ODISHA AMBARISH JATTA @ HABUNI VS	BISWARANJAN DALAI VS	// BHADRESWAR /172 /2026 ()
378	D-ABLAPL/22173/2026 ABLAPL/8992/2026	STATE OF ODISHA SRIMANTA CHANDRA JATI VS	JAYADEBA BEHERA VS	// MAHILA P.S.(BBSR) /254 /2026 ()
379	D-ABLAPL/22200/2026 ABLAPL/8993/2026	STATE OF ODISHA GULAM SABIR@ SABIR RAZA VS	UMA SHANKAR PATEL VS	// KUTRA /136 /2026 ()
380	D-ABLAPL/22387/2026 ABLAPL/8994/2026	STATE OF ODISHA MD SAMSAMUL HAQUE VS	PARTHA SARATHI DAS VS	// BARBIL /40 /2026 ()
381	D-ABLAPL/22227/2026 ABLAPL/8995/2026	STATE OF ODISHA AGADHU NAYAK @ JITENDRANATH NAYAK VS	PRASANNA KUMAR MISHRA VS	// TUMUSINGA /103 /2026 ()
382	D-ABLAPL/22636/2026 ABLAPL/8996/2026	STATE OF ODISHA CHITRU PUTA @ CHITRA PUTA VS	BIBHU PRASAD CHHUALSINGH VS	// TUREIKELA /113 /2026 ()
383	D-ABLAPL/22746/2026 ABLAPL/8997/2026	STATE OF ODISHA SUDHANSHU SEKHAR ROUT VS	RASHMI RANJAN MISHRA VS	// CAPITAL P.S. /561 /2026 ()
384	D-ABLAPL/22648/2026 ABLAPL/8998/2026	STATE OF ODISHA SUSANTA GIRI VS	NIRANJAN LENKA VS	// RASGOBINDPUR /422 /2025 ()
385	D-ABLAPL/22655/2026 ABLAPL/8999/2026	STATE OF ODISHA MOHMMED TUBREJ QURESHI VS	RASHMIKANTA MAHALIK VS	// BAMBARI /165 /2026 ()
		STATE OF ODISHA		//

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386	D-WPC(OA)/1886/1993 WPC(OA)/1886/1993	ADITYA NARAYAN PANDA VS STATE OF ODISHA	M/S G.S. RATH, P.K. MISHRA, B.K. PANDA VS	// 0 //
387	D-WPC(OA)/671/1994 WPC(OA)/671/1994	GOLAK CH. MOHARANA VS THE REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL, BHUBANESWAR	M/S U.C. MOHANTY, S.C. MOHANTY VS	// 0 //
388	D-CONTC(CP)/121/2003 CONTC(CP)/121/2003	DUSMANTA KUMAR MOHANTY VS BUDHIMANTA HOTA, SUPERINTENDING ENGINEER, RWSS, PMDI CIRCLE, BHUBANESWAR	M/S SHASHI BHUSAN JENA, S. BEHERA, J. SENGUPTA VS	// 0 //
389	D-CONTC(CP)/22/2004 CONTC(CP)/22/2004	MADAN MOHAN BEHERA VS R.N. SENAPATI, SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT	M/S P.K. MOHAPATRA, D.C. SAMANTARAY VS	// 0 //
390	D-CONTC(CP)/290/2000 CONTC(CP)/290/2000	BIJAYA KUMAR SAHU VS SASHIBHUSAN DASH, SUPERINTENDING ENGINEER, CENTRAL IRRIGATION CIRCLE	M/S P.K. MOHAPATRA(A) VS	// 0 //
391	D-CONTC(CP)/354/1999 CONTC(CP)/354/1999	KUMARI SIPRA NAYAK VS P.N. PADHI, SUPERINTENDING ENGINEER, EASTERN CIRCLE, R AND B, BALASORE	M/S S.K. PATRI, B.K. NATH, S.K. PATNAIK, S.C. PRADHAN VS	// 0 //
392	D-CONTC(CP)/387/2000 CONTC(CP)/387/2000	BIKRAM KISHORE JENA VS A SARANGI, SECRETARY, FOREST AND ENVIRONMENT DEPARTMENT	M/S R. MISHRA, S. MOHARANA, P. MOHAPATRA, J. PATNAIK VS	// 0 //
393	D-CONTC(CP)/42/2000 CONTC(CP)/42/2000	PRATAP KESHARI MOHANTY VS JUGAL KISHORE MOHAPATRA, PRINCIPAL SECRETARY, REVENUE DEPARTMENT	M/S PRAFULLA KUMAR DAS VS	// 0 //